

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-111/2012/3004/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the th 05 April, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/2658 Dated 03.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the afternoon of 06.04.2023** (after completion of Court work) **till the morning of 10.04.2023**, as prayed for. Further, the Addl. District & Sessions Judge No. 1 Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/3005/A, dated 05/04/23.

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]